Declaration of Assets and Liabilities

Year 2022
I, Md. Sikandar Alam son/daughter/wife of Late Ahmad Ali aged 52 Years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Assistant (Bihar Legislative Assembly) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (Rashda Perween)	Dependant-1 (Md. Rehan Alam)	Dependant- (Sahiba Perween)	Dependant- (Sada Perween)
(i)	Cash	15,000/-	3,000/-	3,000/-		_
(ii) Deposits in Banks, Financial Institutions And Non-Banking Financial			_			
(iii)	Bonds, Debentures and shares in Companies	1. Rs. 25,00,000/- SBI-MF Bond	_	_	_	_
(iv)			_	-	-	_
	Policies, etc					
(v)	Motor Vehicles(details_of make, etc.)	Honda Activa Reg. NoBR01ET-2044	_		_	_
(vi)	Jewellery (give details of weight and value)	_	Gold-20 gm. Rs. 1,00,000/- (approx) Silver 500 gm. Rs. 3500/- (approx)	_	_	_
(vii)	Other assets, such as values of claims / interests	_	<u> </u>	_	_	_

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Md. Sikander Alam

230

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

SI. No.	Description	Self	Spouse name (Rashda Perween)	Dependant-1 (Md. Rehan Alam)	Dependant- 2	Dependant -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_		<u>-</u>	_	_
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_		_	_	_
(iii)	Buildings (Commercial and residential)	Residentail house measuring 1.857 decimal land (12				
	- Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	dhur) at Phulwari, Patna	-	-	_	
(iv)	Houses / Apartments, etc Location (s) - Survey number(s)					
	- Extent (Total measurement) - Current market value	_				
(v)	Other (such as interest in property)	Undefined share in agricultral land at Village-Kewal, DistJamui	-	_	_	_

institutions I give herein below the details of my liabilities / over dues to public financial (2) and government dues:-

Note: Please give separate details for each item!

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	
	(ii) Loans from financial institutions	-	•
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	* * * *
	(c) dues to departments dealing with supply of electricity	-	The space of

Md. Sikande Alam

b	(d) dues to departments dealing with telephones	-		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-	
	(f) Other dues, if any	<u>-</u> .		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 77234/- AY 2021-22 PAN-AUZPA6797P	-	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-		
	(iii) Sales Tax Only in case of proprietary business]	-		
	(iv) Property Tax		-	

C Personal Detail GPF/CPF/PRAN No.	i.	PTS/BLA-1304
Gender	:-	M (M/F)
Date of Birth	i-	0 1 0 5 1 9 6 9 (DD/MM/YYYY)
Class/Group	(+	B (A/B/C)
Cadre		Administrative
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	; -	Jamui

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Md. Silcande Allu

Name of Employee: MD. SIKANDAR ALAM

Designation: ASSISTANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Place: PATNA

Date: 14.02.2021

Md. Sikarde Alan.